



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,31st May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DETENTION</u>				
1	WP(C)/5022/2019 WITH LCR (2 NOS) B/O (PDF COPY)	RAJTIK DAS @ RAJU DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
2	WP(C)/4476/2019	PABAN DAS @ PAWAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/968/2021 WITH LCR, FIXED (PDF COPY)	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ORDERS</u>				
4	PIL/24/2020 FIXED , (PDF COPY)	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
5	PIL/27/2021 FIXED , (PDF COPY)	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED , (PDF COPY)	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	ADVOCATE GENERAL, ASSAM PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 31/05/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/50/2021 B/O (PDF COPY)	BABITA BARJATYA AND 24 ORS Versus AIRPLAZA RETAIL HOLDINGS PVT LTD	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	MR. A DHAR MISS S ROY MD F FARIDI
2	WP(C)/2973/2021 B/O (PDF COPY)	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, EDU SC, U G C
ADMISSION				
3	Arb.A./3/2021 B/O (PDF COPY)	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA FOR CAVEATOR MR. S SENAPATI
	WITH I.A.(Civil)/1066/2021 in Arb.A./3/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA MR. S SENAPATI FOR CAVEATOR
	WITH I.A.(Civil)/1067/2021 in Arb.A./3/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA MR. S SENAPATI FOR CAVEATOR
4	Arb.A./4/2021 B/O (PDF COPY)	M/S PRIYASHI ASHI DEVELOPERS PVT. LTD Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA MR. S SENAPATI FOR CAVEATOR
ORDERS				
5	WP(C)/2389/2021 FIXED , (PDF COPY)	MD. AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PWD ROAD MR J ABEDIN (R-5) MR. I U CHOWDHURY (R-5)



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	RSA/264/2017 (P/H), WITH LCR (BY SLIP)	M/S KAMAKHYA COAL PVT LIMITED Versus SHRI PARAG GOGOI	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR. M K CHOUDHURY MR.M C DAS MR.S P CHOUDHURY MR.A S DHILLON MR. N BARUAH MR P BHARDWAJ MR. M SARMA
	WITH I.A.(Civil)/3503/2019 in RSA/264/2017	SHRI PARAG GOGOI Versus M/S KAMAKHYA COAL PVT. LTD.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	MR. P K ROY
	WITH CO/11054/2019 (Filing Number) in RSA/264/2017	SHRI PARAG GOGOI Versus M/S KAMAKHYA COAL PVT. LTD.		

LEAVE NOTE OF ADVOCATES FOR 31/05/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1041/2021 (PDF COPY), B/O	MINTU HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
2	Bail Appln./1114/2021	MOFIZ BHUYAN @ MAFIZ BHUYA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
3	Bail Appln./1126/2021 B/O	SANJU GUPTA Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
4	Bail Appln./1134/2021 B/O	KOSTERWEL JYRWA Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. J ISLAM	PP, ASSAM
5	Bail Appln./1140/2021 (PDF COPY), B/O	ANANDA ROY Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
6	Bail Appln./1142/2021	DIPALI BHUYAN Versus THE STATE OF ASSAM	MR. R AHMED MR B DEKA MR. P P DAS	PP, ASSAM
MOTION				
7	AB/1393/2021 (PDF COPY), B/O	RAJ KISHAN SHAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MR G BOKALIAL MR. D GOGOI	PP, ASSAM
8	AB/1428/2021 B/O	JAYNAL ABDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
9	AB/1436/2021 B/O	SAYEDUL HOQUE AND 6 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
10	AB/1438/2021	DEWAN ABU BAKKAR SIDDIQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
11	AB/1456/2021 B/O	MAHMUDA BEGUM @ SAHAMUDA BEGUM Versus THE STATE OF ASSAM	MR. R R KAUSHIK	PP, ASSAM

12	AB/1480/2021 B/O	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	PP, ASSAM
13	AB/1481/2021 (PDF COPY), B/O	SANKAR DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	MR. A CHAMUAH PP, ASSAM
14	AB/1482/2021 (PDF COPY), B/O	JAYNAL ABDIN Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
15	AB/1490/2021 (PDF COPY), B/O	DIPU DUTTA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./935/2021 FIXED	JOHURUDDIN AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR M HOQUE MR S HUSSAIN	PP, ASSAM
WITH				
17	AB/1187/2021	MONOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR M HOQUE MR S HUSSAIN	PP, ASSAM
18	Bail Appln./992/2021 FIXED	NAJRUL ISLAM @ SARUMONI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
WITH				
19	Bail Appln./1035/2021	NAJRUL ISLAM @ HURUMONI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
20	Bail Appln./1073/2021 B/O	ALMINA BEGUM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S R ISLAM MD R ISLAM	PP, ASSAM
21	Bail Appln./1097/2021 (PDF COPY), FIXED	BOLEN ENGTI Versus THE STATE OF ASSAM	MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM

BAIL HEARING

22	AB/1235/2021 FIXED	AMINUR RAHMAN @ AMINUL ISLAM @ AMIN Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BARUAH	PP, ASSAM
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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1124/2021	JAHURUDDIN ALI @ BILLAL AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./1125/2021	MOZZAM HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	Bail Appln./1130/2021	SALIM HUSSAIN @ SALIM KILAN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
4	Bail Appln./1132/2021	MOINUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
5	Bail Appln./1133/2021	MD. JAIRUL HOQUE Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
MOTION				
6	Crl.Pet./339/2021 B/O	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. Versus THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA	SC, CUSTOMS
7	AB/1274/2021 B/O	AMIRUL ISLAM @ AMIRUL ALI AND 9 ORS. Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
8	AB/1410/2021 B/O	JYOTI PRASAD BARMAN Versus THE SATTE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
9	AB/1414/2021 B/O	BAKKES ALI AND ANR Versus THE STATE OF ASSAM	MR R SENSUA MR. K MOHAMMED	PP, ASSAM
10	AB/1431/2021 B/O	MAHIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

11	AB/1432/2021	SRI GANESWAR DOLEY Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
12	AB/1433/2021 B/O	REKIBUR RAHMAN Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./520/2021 B/O	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
14	Bail Appln./697/2021	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	PP, ASSAM
15	Bail Appln./850/2021 WITH SCAN COPY OF CD & STATUS REPORT, B/O	MD ALI HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
16	Bail Appln./887/2021 B/O	SAIDUL ALI KHA Versus THE UNION OF INDIA	MS. T SOM MR H DAS MR. P TELI	SC, NCB
BAIL HEARING				
17	AB/580/2021 B/O	IRFAN ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
18	AB/906/2021 B/O	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN MS. T A AHMED	PP, ASSAM
19	AB/918/2021 B/O	ABDUL HAMID Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. K MOHAMMED MS A RONGHANGPI	PP, ASSAM
20	AB/951/2021 B/O	DOLENDRA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1136/2021	ROJBUL HOQUE @ REJIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
2	Bail Appln./1137/2021 B/O	TAPAN KAR Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
3	Bail Appln./1144/2021 B/O	NASIR UDDIN SK Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM	PP, ASSAM
4	Bail Appln./1147/2021 B/O	SAYED ASHIK ALAM Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NCB
5	Bail Appln./1153/2021 B/O	BITUPON GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
6	Bail Appln./1158/2021 B/O	SALEH AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A H LASKAR	PP, ASSAM
MOTION				
7	AB/1443/2021 B/O	ALAL UDDIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	PP, ASSAM
8	AB/1466/2021 B/O	MD. ABID HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
9	AB/1468/2021 B/O	SHAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
10	AB/1483/2021 B/O	RUPAM BORDOLOI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
11	AB/1485/2021 B/O	AJIJUL HOQUE @ AIJUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
12	AB/1491/2021 B/O	TARUN DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL	PP, ASSAM

13	AB/1496/2021 B/O	MD. MAINUL ISLAM Versus THE STATE OF ASSAM	MR. S N TAMULI	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./913/2021 B/O	NGHIHNU VAIPHEI @ NGHAIHNU VAIPHEI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
15	Bail Appln./951/2021 B/O	DHARAMPAL Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
16	Bail Appln./962/2021 B/O	HEMANTA DEKA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
17	Bail Appln./968/2021 B/O	RAJU ALI Versus THE STATE OF ASSAM	MD A HUSSAIN	PP, ASSAM
BAIL HEARING				
18	AB/1136/2021 B/O	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
19	AB/1147/2021 B/O	BANI KANTA MEDHI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BHUYAN	PP, ASSAM
20	AB/1273/2021 FIXED	RAJIBUL BHUYAN Versus THE STATE OF ASSAM	MR H BHUYAN MR K BHUYAN	PP, ASSAM

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